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- Mills, (ii) Assam Co-operative Jute Mills, (iii) Hind Cycle factory, (iv) Kamrup Papers Mills Ltd. and (y) Assam Co-operative Sugar Mills have been closed down for indefinite period; and
- (b) what steps have been taken by the Central Government to reopen these units to save thousands of workers from unemployment and starvation?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI VEERENDRA PATIL): (a) and (b). The information which has been called from Government of Assam will be laid on the Table of the House in due course.

# Identify cards for voters

- 714. SHRI ROBIN KAKATI: WiH the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state: ;..!
- (a) whether it is a fact that the Election Commission has been planning to drop the scheme for issuing identity cards to voters due to paucity of funds; and
- (b) if so, whether Government pro pose to provide the necessary funds to the Election Commission to enable it to carry on the scheme in the whole country during the next General Election?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGANNATH KAUSHAL): (a) No, Sir.

(b) Does not arise.

## Screening of 'Yes Minister' serial from Delhi Doordarshan

- 715. SHRI ROBIN KAKATL WiH the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether it is a fact that Government have stopped the screening of "Yes Minister" serial from Delhi Doordarshan; and
  - (b) if go, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND

BROADCASTING AND IN THE DKr PARTMENT OF PARLIAMENTARV AFFAIRS (SHRI H. K. L. BHAGAT): (a) and (b) Doordarshan had purchase\* 13 episodes of "Yes Minister" teries-I aai

to Question

II from the British Broadcasting Corpor ation Enterprises, London, which have' al ready been telecast from Doordarshan Kendras; Delhi, Bombay and Calcutta. Now the same series are being telecast from Doordarshan Kendra, Madra\* Thereafter, these will be telecast from Doordarshan Kendras Lucknow, Srinagar and Jalandhar.

Doordarshan have already placed- order for the "Yes Minister" series III and W to the BBC Enterprises of which series III bas since been received. Episodes of series III will be scheduled for telecast.

# Programmes in various languages fraat A. I. R. and T.V. Centre in DelhJ

716. SHRI ROBIN. KAKATI: WiH «J» Minister of INFORMATION AM\* BROADCASTING toe pleased to states

- (a) how much of time is allotted for programmes in various languages of tfce Stetas of N F. region in broadcasts from All India Radio and telecasts from Dsfflit Doordarshan every week; and
- (b) what is the percentage of such programmes in proportion to other programmes?

THE DEPUTY MINISTER IN THH MINISTRY OF INFORMATION AN» BROADCASTING (SHRI GHULAM NABI AZAD): (a) and (b) It is pre sumed that the Hon'ble Member is in ferring to broadcasts in the languaaje\*, spoken in the States in the Northeast ern Region.

Generally, such programmes v^ny be originated from the local station^, oalw The transmissions by AIR, Delhi a,^ (w Doordarshan Kendra, Delhi do not ^^ to cover those states. Therefore, theret j» no regular or fixed timj or period ifo, such broadcasts from Delhi. As such, po^. centage of such programmes to the tot\*\*; programmes would not convey any mean\* ingful information.'

Delhi Station of All India Radio under its programme concerning regions other than those in its service area for catering to the requirements of the local population, broadcasts Assamese music for about 20 minutes per week.

In addition, so io cultural and economic issues concerning all regions including the North Eastern R gion are included in the following month!' national programmes broadcast from UR, Delhi:

- (a) National Programme of Regional (Folk/light) Music;
- (b) Main Au Meri Dharti (Feature Programme)

So far as Doordarshan is concerned, during the period April to December, 1983, five items in Assamese and one item in Manipuri had been telecast.

# Power requirements of Assam

- 717. SHRI RO UN KAKATI: Will the Minister of EN iRGY be pleased to state;
- (a) what woul 1 be the power requirements of Assam State by the end of the Sixth Five Year Plan period;
- (b) what is the present capacity of each of the existing thermal power stations in the State; and
- (c) whether th::re is any proposal un der Government's consideration to set up new thermal powi r stations in Assam dur ing the remaining period of the Sixth Five Year Plan?

TtJE MINISTE *i* OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHD.' KHAN); (a) The energy requirement of Ass im during 1984-85 is expected Ao be 1336 MU and peak demand during/Qie same ieriod is expected to be 263 MW.

(t» The presen' installed generating capacity of thermal lower stations in Assam is,327.5 MW as p< r details given below:—

fiongaigaon TPS 120 MW Ohanderpur TPS 30 MW

Namrup TPS 🖑 🖾		111.5	MW
Lakwa Gas Turbines	,	45	MW
Mobile Gas Turbines	-	21	MW

to Questions

In addition, diesel sets aggregating to 5 MW (derated) capacity are also operating.

(c) Two units of 60 MW at Bongaigaon thermal power station, one unit of 22 MW at Namrup thermal power station waste heat project and one unit of 15MW at Lakwa Gas Turbine Extension are targetted to be commissioned by the end of the 6th Plan.

## Proposal to set up LPG Bottling Plant

718. SHRI ADINARAYANA REDDY: Will the Minister of ENERGY be pleas ed of state:

- (a) whether it is a fact that the Indian Oil Corporation proposes to set up L.P.G. bottling plant at a cost of Rs. 75 crores; and
- (b) if so, what are the details of the proposal?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA): (a) and (b) Under LPG Phase in marketing programme, Indian Oil Corporation plans to set up 6 New LPG bottling plants and expand 5 existing bottling plants at an estimated cost of Rs. 87.55 crores.

## Vacancies of Jndges in Madras High Court

- 719. SHRI V. GOPALSAMY: Will the Minister of LAW, IUSTTCE AND COM PANY AFFAIRS be pleased to state:
- (a) the number of vacancies of Judges in the Madras High Court.;
- (b) the dates on which these vacancies occurred; and
- (c) the steps taken by Government to fill up these vacancies?